

## Annexure-3

Name of the corporate debtor: Katerra India Private Limited ; Date of commencement of CIRP: 8th September, 2023 ; List of creditors as on: 07th December, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Yes Bank Ltd	25-Sep-23	5,160,934,838.62	4,535,794,737.25	Secured	4,535,794,737.25	-	No	100.00%	574,688,645.00	-	26,697,940.00	23,753,516.85	Refer to Note 1
<b>Total</b>			<b>5,160,934,838.62</b>	<b>4,535,794,737.25</b>		<b>4,535,794,737.25</b>	<b>-</b>		<b>100.00%</b>	<b>574,688,645.00</b>	<b>-</b>	<b>26,697,940.00</b>	<b>23,753,516.85</b>	

Note 1 - Contingent claim amount is related to Bank Guarantees which stood uninvoked as on the insolvency commencement date, i.e., 8th September 2023. However, out of these Bank Guarantees, a total number of 11 Bank Guarantees amounting to Rs. 57,46,88,645/- have been invoked post 8th September 2023.